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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/14	TP 68/16	Hearing	397/ 398	AA Development Capital India Fund I, LLC Vs. M/s. Siesta Logistics Corpn, Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Ganpathy M.S. 9880099885 <i>(Whe)</i>	Respondent Petitioner	<i>M.S. Ganpathy</i> <i>(Whe)</i>

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. CA01/16 is taken up today. No representation for petitioner till 12 noon. When the case is called. This CA 01/16 is being listed from time to time. As a last chance CA 01/16 is listed to 08/09/2017 and matter will be taken up for hearing finally. No adjournment will be given.


MEMBER(J)


MEMBER(T)